

**2012**  
**IN THE HIGH COURT OF CALCUTTA**  
**APPELLATE SIDE**

**No. 3035-A**

**Dated, Calcutta, The 20<sup>th</sup> June, 2012**

**From:** Shri Ishan Chandra Das  
**Registrar (Judicial Service)**  
**High court, A.S.**  
**Calcutta**

**To:** 1) **All District Judges**  
**Of West Bengal**  
2) **The District Judge**  
**A&N Island at Port Blair**  
3) **The Chief Judge**  
**City Civil Court, City Sessions Court,**  
**Presidency Small Causes court, Calcutta**

**Sub:** Permission granted to (36) eligible WBJs Officers in the rank of Civil Judge ( Sr. Divn.) / CJM posted in subordinate judiciary/ on deputation, to leave their respective station as 'Leave on duty' for exclusive purpose of appearing before the Selection Committee of the Hon'ble Court for viva-voce on their respective date as per schedule enclosed towards filling up the (12) vacant Fast Track Courts for the year 2012.

Sir,

With reference to the subject captioned above, I am directed to inform you that Viva-Voce of (36) eligible judicial Officers in the rank of Civil Judge (Sr. Divn.)/CJM, is scheduled to be held on 25<sup>th</sup> & 26<sup>th</sup> June, 2012 as per schedule enclosed herewith for selection and promotion to the post of ADJ-FTC, for filling up the (12) vacant Fast Track Courts in West Bengal for the year 2012.

I am also directed to inform that the Hon'ble Court has been pleased to allow the eligible Officers to leave their respective station for the exclusive purpose of attending the viva-voce on their respective date and to remain away therefrom till joining after completion of the viva-voce and such absence of the officers posted in your Judgeship has been ordered to be treated as '**Leave on Duty**'.

You are therefore requested to inform the concerned officers accordingly posted in your Judgeship as listed in the schedule enclosed so that they, especially those posted in remote and far-off stations may get adequate time for to and fro journey for the purpose.

For details of information, the officers may also be asked to visit the Court's web-site.

Inconvenience, if anything, faced by any of the Officers, in this regard, may be intimated to the Office of the under-signed over phone no. 033 2254 8065 on all working days(from 10.15 a.m. to 4.45 p.m.).

This may kindly be treated as most important and urgent.

Yours faithfully

Sd/-

Registrar (Judicial Service)

**Encl:** Schedule of Viva-voce  
containing names of the eligible  
officers posted in your Judgeship  
/ on deputation, with their dated  
of Viva-voce.

MEMO NO. 3036-A to 3041-A DATED 20<sup>TH</sup> JUNE, 2012

Copy of the letter no 3035-A dated 14.06.2012 along with copy of the schedule of the viva-voce forwarded to the following WBSJ officers in the rank of Civil Judge (Sr. Div.)/ CJM, posted on deputation, for information with a request to peruse the enclosed schedule of viva-voce and act necessarily.

- i) Sri Pradip Kumar Roy  
Dy. Registrar, Human Rights Commission,  
West Bengal, Bhabani Bhawan, Kolkata 700027.
- ii) Sri Tito Rob  
Dy. Registrar, W.B. Taxation Tribunal, Kolkata
- iii) Sri Dinanath Prasad.  
Competent Authority, Metro Railway, Metro Railway Bhawan  
33/1 Jawaharlal Neheru Rd., Kol-700001.
- iv) Sri Shambhu Sarkar  
Dy. Registrar, WBSAT, Bikash Bhawan, 3<sup>rd</sup> Floor, Salt Lake,  
Kolkata-700091.
- v) Sri Bikash Banik  
Dy. Director (Legal), Health & Family Welfare Department, Govt. Of  
West Bengal, Sasthya Bhawan, GN-29, Sector-V, Salt Lake City, Kol-  
700091.
- vi) Smt. Sarbani Mallick Chattopadhyay  
Judge, 2<sup>nd</sup> Labour Court, New Secretariat Building, Kolkata-700001.

High Court.

By Order of High Court

Sd/-  
First Asst. registrar

**2012**  
**IN THE HIGH COURT AT CALCUTTA**  
**APPELLATE SIDE**

**DATED: THE CALCUTTA 20<sup>TH</sup> JUNE 2012**

**SCHEDULE OF VIVA-VOCE FOR THE (36) ELIGIBLE WBSJ OFFICERS IN THE RANK OF CIVIL JUDGE (SENIOR DIVISION)/CJM FOR SELECTION AND PROMOTION TO THE POST OF ADJ-FTC TOWARDS FILLING UP THE (12) VACANT FAST TRACK COURTS OF WEST BENGAL FOR THE YEAR 2012.**

**Vanue: The chamber of the Hon'ble Justice Kalyan Jyoti Sengupta, High Court, Main Building, 1<sup>st</sup> Floor, Calcutta.**

**Date : 25<sup>th</sup> & 26<sup>th</sup> June, 2012 (EACH DAY 18 OFFICERS)**

**Time : 3 p.m. onwards**

**Reporting time & Place: 1.30 p.m., the chamber of Ld. Registrar (General), High Court, main building, 1<sup>st</sup> floor, Calcutta.**

Sl.	NAME OF THE OFFICER	PRESENT POSTING	DATE OF VIVA-VOCE
01.	Shri Arabinda Pant	Civil Judge (Sr. Divn.), Raigunj, Uttar Dinajpur	25.06.2012
02.	Shri Subhra Bandyopaldhyay	A.C.M.M.,Kolkata	25.06.2012
03.	Shri Shyam Sundar Das	Civil Judge (Senior Division), Baruipur, 24 Parganas(S)	25.06.2012
04.	Shri Tito Rob	Deputy Registrar (Judicial), West Bengal Taxation Tribunal, Calcutta (on deputation)	25.06.2012
05.	Shri Arghadeb Khan	Chief Judicial Magistrate, Suri, Birbhum	25.06.2012
06.	Shri Pradip Kumar Ray	Dy.Registrar, Human Rights Commission (on deputation)	25.06.2012
07.	Smt Sarbani Mallick Chattopadhyay	Judge, 2 <sup>nd</sup> Labour Court, Calcutta (On Deputation)	25.06.2012
08.	Shri Baishnab Sarkar	Senior Municipal Magistrate, Kolkata	25.06.2012
09.	Shri Himadri Shankar Ghosh Hazra	Additional Chief Judicial Magistrate, Lalbagh, Murshidabad	25.06.2012
10.	Shri Dinanath Prasad	Competent Authority, Metro Railway, Calcutta (On deputation)	25.06.2012

<b>11.</b>	Shri Ramesh Kumar Pradhan	Civil Judge (Sr. Divn.), Ghatal, Paschim Medinipur	<b>25.06.2012</b>
<b>12.</b>	Shri Debasish Biswas	ACJM, Chandannagar	<b>25.06.2012</b>
<b>13.</b>	Shri Sambhu Sarkar	Deputy Registrar, WBSAT ( On deputation)	<b>25.06.2012</b>
<b>14.</b>	Shri Debapriya Basu	Administrative Officer, WBJA, Calcutta	<b>25.06.2012</b>
<b>15.</b>	Shri Bikash Banik	Deputy Director (Legal), Health & Family Welfare Dept. Govt. of W.B. (On deputation)	<b>25.06.2012</b>
<b>16.</b>	Shri Sridhar Chandra Su	Additional Chief Judicial Magistrate, Kandi, Murshidabad	<b>25.06.2012</b>
<b>17.</b>	Smt. Ali Biswas (Sarkar)	Chief Judicial Magistrate, Berhampore, Murshidabad	<b>25.06.2012</b>
<b>18.</b>	Shri Kallol Kumar Das	C.J.M., Paschim Medinipur	<b>25.06.2012</b>
<b>19.</b>	Shri Suratheswar Mondal	ACJM, Baruipur,24-Pgs.(S)	<b>26.06.2012</b>
<b>20.</b>	Shri Jyotirmoy Chandra	Judge 4 <sup>th</sup> Bench, PSCC, Calcutta	<b>26.06.2012</b>
<b>21.</b>	Shri Diptendra Nath Mitra	Chief Judicial Magistrate, Alipore, 24 Parganas(S)	<b>26.06.2012</b>
<b>22.</b>	Smt. Yasmin Ahmed	CJM,, Burdwan	<b>26.06.2012</b>
<b>23.</b>	Shri Fatik Chandra Mondal	Additional Chief Judicial Magistrate, Alipore, 24 Parganas(S)	<b>26.06.2012</b>
<b>24.</b>	Shri Alope Kumar Chowdhury	C.M.M., Kolkata	<b>26.06.2012</b>
<b>25.</b>	Shri Sandip Kumar Manna	CJM, Cooch Behar	<b>26.06.2012</b>
<b>26.</b>	Smt. Dipali Shrivastava (Sinha)	CJM, Balurghat, D/Dinajpur	<b>26.06.2012</b>
<b>27.</b>	Smt. Manjushree Mondal	CJM, Chinsurah, Hooghly	<b>26.06.2012</b>
<b>28.</b>	Molla Asgar Ali	CJM, Darjeeling	<b>26.06.2012</b>
<b>29.</b>	Chowdhury Hefazat Karim	Chief Judicial Magistrate, Jalpaiguri, Sadar	<b>26.06.2012</b>
<b>30.</b>	Smt. Srimayi Kundu	Civil Judge (Senior Division), Jalpaiguri, Sadar	<b>26.06.2012</b>
<b>31.</b>	Smt. Anita Mathur	CJM, Barasat, North 24-Pgs.	<b>26.06.2012</b>

<b>32.</b>	Shri Nandadulal Kalapahar	ACJM, Alipurduar, Jalpaiguri	<b>26.06.2012</b>
<b>33.</b>	Smt. Sujata Kharga	Judge, 3 <sup>rd</sup> Bench, PSCC, Calcutta	<b>26.06.2012</b>
<b>34.</b>	Shri Hidayatullah Bhutia	Additional Chief Judicial Magistrate, Khatra, Bankura	<b>26.06.2012</b>
<b>35.</b>	Shri Arup Kumar Das	CJM, Car Nicobar, A & N Islands	<b>26.06.2012</b>
<b>36.</b>	Smt. Mou Chatterjee	Civil Judge (Senior Division), Jangipur, Murshidabad	<b>26.06.2012</b>

Sd/-  
**Registrar (Judicial service)**